

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

District and Sessions Judges – Transfers and Postings of District and Sessions Judges – ORDERS - ISSUED.

ROC.NO.677/2019-B.SPL.

NOTIFICATION NO.143-B.SPL.

DATED:28.02.2019.

The High Court pass the following Transfer and Posting orders:

1) Sri K.B.Narsimhulu, Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy at L.B.Nagar, is transferred and posted as Presiding Officer, Labour Court-I, Hyderabad, VICE Sri S.Nagarjuna, transferred.

2) On relief, Sri S.Nagarjuna, Presiding Officer, Labour Court-I, Hyderabad is transferred and posted as Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy at L.B.Nagar Vice Sri K.B.Narsimhulu transferred.

- i) Sri K.B.Narsimhulu, shall immediately handover charge of his post to the Prl. District and Sessions Judge, Rangareddy at L.B.Nagar and proceed to take charge of his new post from Sri S.Nagarjuna.
- ii) Sri S.Nagarjuna, on relief by his successor shall take charge of his new post from the Prl. District and Sessions Judge, Rangareddy at L.B.Nagar.

NOTE: The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

28-02-19.

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.

6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Prl. District and Sessions Judge, Rangareddy at L.B.Nagar.
9. The Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy at L.B.Nagar.
10. The Presiding Officer, Labour Court-I, II, III, Hyderabad.
11. The District Treasury Officer, Rangareddy at L.B.Nagar.
12. The Pay and Accounts Officer, Hyderabad.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.